NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1580/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE PARTIES: Corporate Finance & Investment Service Pvt. Ltd. & Ors. V/s. Maharashtra Aluminium & Allovs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
ι.	AJAI KUM	For Applicant	Decund
2.	Vishal Thakan R/W ASHESG Py Kansheya		

ORDER

C.P. NO.1580/IBC/NCLT/MB/MAH/2017

1. Ld. Representatives of both the sides are present.

2. This is a Petition filed on 10th November, 2017 under the I & B Code. Copy of the Petition is served upon the Respondent Debtor. Respondents' Ld. Representative has mentioned certain defects.

3. Respondent is seeking time to file their Reply. Time granted. Reply to be filed on or before 20th December, 2017.

Thereafter, this Petition shall be heard on 11th January, 2018.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) Sd/-M.K. Shrawat Member (Judicial)

Dated: 29.11.2017